

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:184
ANSWERED ON:16.11.2007
DISPLAY OF BPL LIST
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the list of BPL families is not being displayed at public places in some States despite the instructions issued by the Union Government in this regard;
- (b) if so, the names of the States where list of BPL families is not being displayed at public places;
- (c) whether the Government has given any deadline in such States for displaying the said list at public places;
- (d) if so, the details thereof; and
- (e) the action taken by the Union Government against the defaulting States?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (e): The Ministry of Rural Development issued the detailed guidelines to States/UTs for conducting the BPL Census 2002 to identify BPL households in the rural areas who could be targeted under various programmes of the Ministry. In order to ensure transparency, it was provided to display the draft BPL lists at the prominent place of the village before being approved by the Gram Sabha. The States and UTs have also been requested to post the BPL list on the website and the printed copies are to be kept in the Panchayats. The New BPL list could not be finalized as it was envisaged because the matter was subjudice. The process of finalizing the new BPL list was re-started after the vacation of the stay by the hon'ble Supreme Court on 14.2.2006. Further, a provision of two-stage appeal mechanism was also made to redress the public grievances. Many States reported to have received a large number of complaints and it took considerable time to finalise the BPL list. In some cases where the number of complaints was very high, the State Governments carried out a fresh survey in the specific areas due to which, the finalization of BPL list was further delayed.

As per the latest available information, 19 States and UTs have already finalized the BPL list on the basis of BPL Census 2002. The process of finalizing the BPL list is in progress in States like Andhra Pradesh, Bihar, J&K, Kerala, Manipur, Meghalaya, Orissa, Sikkim, Tripura. The Govt. of Haryana had decided to carry out a fresh survey because of receipt of a large number of complaints. In West Bengal, the BPL list has been finalized in respect of 12 districts out of 19 districts and posted it on the website. The most of the States which have finalized the new BPL list has also posted it on the website. The matter has been taken up with the respective Chief Ministers of the remaining States to get the new BPL list finalized at the earliest possible.